

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 493 of 2019

IN THE MATTER OF:

Mr. Bhaaskaran Rangarajan

...Appellant

Versus

M/s Info Drive Software Ltd.

...Respondent

Present

For Appellant: Mr. Jayant Mehta, Mr. Sanyat Lodha and Ms. Sanjana Saddy, Advocates.

For Respondent:

ORDER

01.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 14th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/